

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **27<sup>th</sup> January, 2020:**

### **I**

The **Hon'ble Shri Justice Dama Seshadri Naidu** will not be available for judicial work.

### **II**

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** is allowed before the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardesai**.

By Order,

High Court of Bombay at Goa,  
Panaji, Goa

Date : 24.01.2020.

(Kiran A. Bagi)  
**Registrar Judicial**